

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1774
(To be answered on the 11th February 2021)**

DISINVESTMENT OF AIR INDIA

1774. **SHRI BENNY BEHANAN**

Will the Minister of CIVIL AVIATION

नागर विमानत मंत्री

be pleased to state:-

- (a) the current status of sale/disinvestment of Air India;
(b) the time by which the plan is likely to be completed;
(c) the amount of loss to exchequer for keeping Air India running; and
(d) whether the Government has any proposal to protect the future of the employees attached to the Air India and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानत मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) and (b): The Preliminary Information Memorandum (PIM) for inviting Expression of Interest (EOI) for strategic disinvestment of 100% stake of Government of India in Air India along with 100% stake in Air India Express Ltd and 50% stake in Air India SATS was issued on 27.01.2020. Due to the COVID-19 pandemic, the last date for submission of EOI was extended from to time. The Last date for submission of EOI was 14.12.2020. As per the process of the disinvestment, the Expression of Interest in response to PIM by any group or entity was to be submitted to the Transaction Advisor. Post completion of the evaluation of the EOIs received, the Transaction Advisor will directly intimate the Qualified Interested Bidders in relation to their qualification and the next steps for the proposed transaction.

(c): Air India has been incurring continuous losses and has accumulated huge losses. The net loss (after tax) of Air India Limited since FY 2011-12 to FY 2019-20 are as follows:

Financial Year	Net Loss (Rs crores)
2011-12	7559.74
2012-13	5490.16
2013-14	6279.60
2014-15	5859.91
2015-16	3836.78
2016-17	6452.89

2017-18	5348.18
2018-19	8556.36
2019-20 (Prov)	7982.83

In order to help Air India in mitigating its continuing losses and to take it back on the path of profitability, the Government approved and implemented a Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) of Air India in 2012.

Air India has received an equity infusion of Rs. 30520.23 crore till date from FY 2011-12 which includes financial support as per TAP/FRP and cash support provided in FY 2018-19.

(d): The interest of the employees of Air India will be safeguarded in accordance with the guidance of the Department of Investment and Public Asset Management, Ministry of Finance and same will be reflected in the Share Purchase Agreement to be signed with new owner post disinvestment.
